# CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

### **Petition No. 287/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for "Assets under "Kahalgaon Stage-II, Phase-I Transmission System" in the Eastern, Northern and Inter Regional link between

Northern & Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 26

Others

#### Petition No. 288/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for the Assets under "Rangit Transmission System" in the Eastern

Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5

Others

#### **Petition No. 274/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for the "50 MVA Auto Transformer at Malda" in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5

Others

# Petition No. 289/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for the Combined Assets: Asset-A1: 765 kV Line bay & 3x80 MVAR line reactor at 765 kV Vadodara GIS for Vadodara-Dhule transmission line(IPTC) and Asset-B1: 765 kV line Bays & 3\*80 MVAR Switchable line Reactor at 765 kV Jabalpur Pooling Substation (for 765 kV S/C Jabalpur-Bhopal line), Asset-B2: 765 kV Line Bays & 3\*80 MVAR line reactor at 765 kV Indore Sub-station



(for 765 kV S/C Bhopal-Indore line) and Asset-B3: Extension of 765 kV Aurangabad Sub-station for 765 kV S/C line bay under "Line bays and Reactor Provisions at POWERGRID Sub-stations associated with System Strengthening" for the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Madhya Pradesh Power Management Company Limited

(MPPMCL) and 5 Others

#### **Petition No. 295/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for "Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the Petitioner after formation of

POSOCO) in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Madhya Pradesh Power Management Company Limited

(MPPMCL) and 5 Others

#### Petition No. 318/TT/2025

Subject : Petition for revision of fees and charges from the COD to

31.3.2014 and 2014-19 tariff period for 2 No. Assets under "Fiber Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links" in the Northern Region as per remand order dated 17.8.2023 in Petition

No. 240/TT/2013.

and

Petition for truing up of fees & charges for the 2019-24 tariff period and determination of fees & charges for the 2024-29 tariff period for 4 No. of Assets under "Fiber Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links" in the Northern Region.

and

Petition for truing up of the transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for 1 No. Asset under "Fiber Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links" in the Northern Region.



Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 26

Others

Coram : Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Date of Hearing : 13.3.2025

Parties Present : Shri Mohd Mohsin, PGCIL

Shri VC Sekhar, PGCIL Shri Angaru Naresh, PGCIL Shri Vishal Sagar, PGCIL

Shri Suchitra Rani Gautam, PGCIL Shri Vivek kumar Singh, PGCIL

Shri Amit Yadav, PGCIL Shri Anshul Garg, PGCIL Shri Abhijit Daimari, PGCIL Shri Arjun Malhotra, PGCIL

#### **Record of Proceedings**

The representatives of the Petitioners submitted that the present Petitions had been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioners requested that the transmission tariff may be allowed as claimed in the respective Petitions.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the representatives of the Petitioners, the Commission directed as under:
  - (a) The Respondents to file their respective replies within a week with a copy to the Petitioner, who may file its rejoinder within a week thereafter; and
  - (b) The Petitioners to file the following information, on an affidavit, within a week with a copy to the Respondents:

#### (i) Petition No. 287/TT/2025, 288/TT/2025 and 274/TT/2025

- a. Copy of the Investment Approval.
- b. Whether any transmission asset covered in the instant Petition have been de-capitalized? If yes, the details thereof.



## (ii) Petition No. 289/TT/2025

- a. Copy of Investment Approval.
- b. Whether any transmission asset covered in the instant Petition have been de-capitalized? If yes, the details thereof.
- c. The status of commissioning of the downstream assets owned by Bhopal Dhule Transmission Company Limited corresponding to Asset-B1, Asset-B2 and Asset-B3.

# (iii) Petition No. 318/TT/2025

- a. Asset-wise actual O&M expenditure including head-wise details for the 2019-24 tariff period.
- 4. Subject to the above, the Commission reserved the orders in these matters.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

